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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

D.A. NO.1635/88

New Delhi this the 14th day of December, 1993.

CORAM :

THE HON'BLE MR. JUSTICE B.C. SAKSENA, VICE CHAIRMAN
THE HON'BLE MR. S. R. ADIGE, MEMBER (A)

Smt. Laxmi Devi W/O Shri Pramod Giri,
Ex-Ed Stamp Vendor, Vishwas Nagar P.O.,
Delhi - 110032.
C/O Shri Sant Lal, Advocate,
C-21(B), New Multan Nagar,
Delhi-110056.

... Applicant

By Advocate Shri Sant Lal

Versus

1. Union of India through
Secretary, Ministry of
Communications, Department
of Posts, Dak Bhawan,
New Delhi-1.
2. The Postmaster General,
Delhi Circle, Mohan Singh
Place, New Delhi-110001.
3. The Sr. Suptd. of Post Offices,
Delhi East Division,
Krishna Nagar, Delhi-110051.
4. Asstt. Suptd. of Post Offices,
Delhi East Sub Division,
Krishna Nagar, Delhi. ... Respondents

By Advocate Shri P. P. Khurana though
none present

ORDER (ORAL)

Hon'ble Mr. Justice B. C. Saksena :-

Learned counsel for the applicant states that
subsequent to the filing of the application, the
grievances of the applicant have been redressed,
and that the applicant has been appointed on
regular basis. He, therefore, has instructions
not to press this application. This O.A. is

accordingly dismissed as having become infructuous
and not pressed. No costs.

Adige
(S. R. Adige)

Member (A)

B.C.S.
(B. C. Saksena)

Vice-Chairman (J)

/as/